NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/609/(IB)/2017

NAME OF THE PETITIONER(S)

: PORTFOLIO FINANCIAL SERVICES LTD

NAME OF THE RESPONDENT(S)

: EXPRESS PUBLICATIONS (MADURAI) LTD

UNDER SECTION

: 9 RULE 6

S.No.

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D. Vivekonardan Corporate Dubtor

Korthill Sundarom Poustional Orditor

Pall Chritish gunton Culib

ORDER

Counsels for both the parties are present and reported that the matter has been settled between the parties. The settlement agreement filed is signed by both the parties which is placed on record. As per the settlement agreement, Corporate Debtor paid Rs.13,57,000/- by deducting TDS by way of DD No.961131 dated 06.12.2017 drawn on Indian Overseas Bank which is full and final settlement in this matter. The memo of settlement shall form part of this order. Hence, the Petition stands disposed of in terms of settlement.

> -sd-MEMBER (JUDICIAL)

ghk